

J-11017/10/2020- Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
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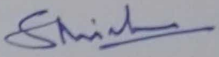
Shastri Bhawan New Delhi  
Dated 26<sup>th</sup> November, 2020

**ORDER**

With reference to this Department's earlier Order with even number dated 20.11.2020 the President is pleased to change the panel of **Shri Himanshu Malik**, Advocate in above referred order, from Additional Central Government Counsel to **Central Government Counsel** for the High Court of Punjab & Haryana for a period of three years with effect from the date of this order or until further orders, whichever is earlier. The mobile number of Shri Himanshu Malik may be read as 91-8685895982.

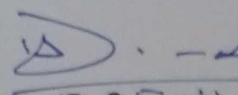
2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e., [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab Judicial Section & in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(S. R. Mishra)  
Additional Secretary

Copy to

1. PS to MLJ/PPS to Law Secretary/PPS to Secretary, Legislative Department/PPS to all Additional Secretaries/PS to all JS & LAs in the Main Secretariat.
2. Shri Satyapal Jain, Ld. Additional Solicitor General of India, Kothi No 2224, Sector-15-C. CHANDIGARH.
3. Shri Chetan Mittal, Asstt. Solicitor General, High Court of Punjab & Haryana, House No.235, Sector-21A, Chandigarh-160022.
4. The Registrar, High Court of Punjab & Haryana.
5. Shri Himanshu Malik, Advocate, 516/Sector-18, Chandigarh.
6. Hindi Unit, Department of Legal Affairs for Hindi translation of the order.
7. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
8. Guard file/Judicial Section with 5 spare copies.

  
(D. Srinivas)  
Section Officer(Judicial)